

MR. DEPUTY SPEAKER: The outstanding Demands for Grants relating to the Ministries/Departments are passed.

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 APPROPRIATION (NO.-2) BILL*

18.05 hrs.

[English]

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1990-91.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1990-91."

The motion was adopted

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PROF. MADHU DANDAVATE: I introduce** the Bill.

MR. DEPUTY SPEAKER: The Minister may now move that the Bill be taken into consideration.

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PROF. MADHU DANDAVATE: I beg to move:**

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1990-

91, be taken into consideration."

MR. DEPUTY SPEAKER: Motion moved:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1990-91, be taken into consideration."

Now, for the benefit of the Members who would like to speak on this Bill, I would like to read out the relevant portion from the Rules of Procedure.

"The debate on an Appropriation Bill shall be restricted to matters of public importance or administrative policy implied in the grants covered by the Bill which have not already been raised while the relevant demands for grants were under consideration.

The Speaker may, in order to avoid repetition of debate, required members desiring to take part in discussion on an Appropriation Bill to give advance intimation of the specific points they intend to raise, and he may withhold permission for raising such of the points as in his opinion appear to be repetitions of the matters discussed on a demand for grant or as may not be of sufficient public importance."

So, the debate on Appropriation Bill is limited and only those Members who have given the notices will be allowed to speak. As far as the debate on Finance Bill is concerned, it is quite comprehensive and the Members would be at liberty to express their views extensively and comprehensively on Finance Bill. I am bringing this point to the notice of the Members in order to avoid the demands from the Members to speak without giving notices on the Bill. I have got the names of Members who have given notices. Now, Mr. Yuvraj may speak. (*Interruptions*)

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**Introduced moved with the recommendation of the President.

[*Translation*]

SHRI DAU DAYAL JOSHI: Mr. Deputy Speaker, Sir, my submission is that there is a tradition in my state Rajasthan that after the Finance Bill is passed the Minister of Finance hosts a dinner for all the Members of the House. Therefore, I would like to request the Hon'ble Minister of Finance to follow this tradition and host a dinner for all the Hon'ble Members of the House... (*Interruptions*)

SHRI YUVRAJ (Katihar): I would like to submit that discussion has not taken place on subjects like the problem of forests and energy. Energy is our basic need, we cannot do without electricity. Today, the condition of our agriculture and industry has been weakened very much due to shortage of electricity. I do not oppose the demand that has been made and the Bill that has been brought, but I would like to say that we want to create a new social order or a new economic order. Unless emphasis is given in this direction, our country cannot make progress. We cannot march forward unless the generation of electricity is increased or the work relating to a forestation is taken up. Due to neglect of a forestation work, we receive scanty rainfall. Unless we pay attention to these things, the condition of our country cannot improve. It is a basic problem which we cannot ignore.

SHRI GIRDHARI LAL BHARGAVA (Jaipur): Sir, I would like to draw your attention towards power problem in Rajasthan. Rajasthan should get its share from Inter State Power Projects. Lignite based projects should be started immediately. New projects submitted by the State Government to the Central Government should also be cleared immediately. Similarly capacity of Gas based plant at Anta should be doubled. The Prathwaight and company should be asked to set up Coal handling plant at Kota. There must be a provision for providing adequate funds for the development of Solar Thermal Power. Similarly, being a drought prone state, Rajasthan should be given maximum share from Central Power Plants. 21 crores of rupees spent by the State Government on

Dehar-Bhivani line should be returned to the State, Similarly Communication system has also not been discussed here so I would like to say that in spite of new telephone exchange of 10,000 lines in Rajasthan, the waiting list for new connections has remained unchanged. since 1982. They all are waiting for the telephone connection. About two lakh new telephone connections are required for Jaipur City by 2000 AD, and 20,000 electronic telephones are required for Jaipur city so that telephones having 6-7 digits could work properly. No new telephone directory has been published in Jaipur city since 1986. The condition of Hindi Typists in the Department is also very bad. I would like to say about Civil Aviation also. It is also necessary that from tourism and industrial point of view, Sanganer Air port should be given the status of International Airport and should be further developed. Air Service from Jaipur is not sufficient so it should also be increased. It would enhance the State revenue and would boost the business of hotels and Taxi owners. From the tourism point of view, Jaipur City is among the topmost cities of the country. From urban development point of view the work to connect Jaipur city with four channel Roads should also be completed immediately Bypass work in Jaipur should be completed on priorit basis. Being an International tourism and trade Centre extra financial assistance is required for its beautification and road development.

MR. DEPUTY SPEAKER: All these things cannot be covered in it. Please take your seat. You have to take your seat.

SHRI GIRDHARI LAL BHARGAVA: Stepmotherly treatment has been given to Rajasthan. During Asiad game 1982, two crores of rupees were spent by State Government on Ramgarh Jheel but it is of no use now. Therefore, I would request that the Central Government should give financial assistance for beautifications of Jaipur city.

The Government should pay attention towards these four points which I have raised. I am thankful to you for giving me time to speak.

PROF RAM GANESH KAPSE (Thane): Mr. Deputy Speaker, Sir, whenever I look into the performance of any Ministry I try to see whether it has made any improvement in its functioning or not. From this point of view when I look at the Communication Department I find that its condition has deteriorated as compared to its working ten years back when Shri Stephen was in charge of the Ministry. Earlier mail delivered twice a day but now it is delivered once only. Earlier mail reached in one day from Bombay to Pune but now it takes three days. I want that its conditions should not deteriorate and should be improved.

MR. DEPUTY SPEAKER: Please make submission about Policy matter or matter of public interest.

[English]

It is not time for complaining.

[Translation]

PROF. RAM GANESH KAPSE: Sir it is very important to increase the allocation for Communication Department in the Budget because.

[English]

Delay frustrate the whole efforts of the Ministry.

[Translation]

Because of such condition, it is felt that income is less and expenditure is more in this Department. But infact that is not the position. The money Transaction is more in this department than the Nationalised Banks. Even then it is presumed that income is less in this department. But I am not prepared to accept it. There are certain other minor things which are also happening in this Department. Bhaidar township has a population of three lakh but telegrams are not urgently delivered their they are sent through ordinary post. Besides, there is problem of water logging in Dombivali during rainy season.

New building is not being constructed there. Therefore, steps should be taken to solve such problems. When the Chief Minister of Maharashtra was going to foreign country, he remarked that administration of the state worked smoothly during his foreign stay because telephone system in foreign country was much better. I think there cannot be any strong criticism of this Department than this remark.

In the end I would like to say about my constituency. There is a Railway Power House but it has stopped power generation for last one year and the reason stated thereof is to be an accident. The Maharashtra Government wants that a gas based power plant should be set up there. I have made this submission because. Demands for Grants of the Ministry of Energy and Communications could not be taken up for discussion.

SHRI RAM NAIK (Bombay North): Mr. Deputy Speaker, Sir, it has been decided to rename the Calcutta, Madras and Bombay Airports, According to that, Calcutta.....
(Interruptions)

[English]

MR. DEPUTY SPEAKER: You have already raised this point. You, yourself had raised this point. So, it is not to be repeated.

[Translation]

SHRI RAM NAIK: My first submission is regarding the Ministry of Petroleum and chemical. We provide manure to the farmers on subsidised rates but the fishermen who catch fishes in the sea and ponds and make maximum use of diesel are not provided diesel at subsidised rates. I believe that it is also a kind of agriculture or agriculture industry, therefore diesel should be provided to all the fishermen at the subsidise rate.

Secondly I would like to say that there has been a constant growth in the population during last five years but in proportion to that the numbers of post offices and Postmen

have not increased. The population of Mal-dar Sangh is North Bombay has increased by 11 lakh in last five years. In December session. In answer to question raised by me as to how many new postmen have been appointed it was stated that two new post offices were opened and four new postmen were appointed in this area. Therefore, I would demand that ban on new recruitment should be lifted and new postmen should be recruited and new post offices should be opened in proportion to the increase population.

Thirdly, I would like to say that local telephone call facility is limited to the Bombay city only whereas it is not available in suburban areas like Visar Kasara, Kalyan and Karzan which are connected by suburban railway service. Therefore, I would request the communication Ministry to provide local telephone call facility for all those suburban areas which have been connected with local railway services. The people in these suburban areas have to face difficulty in booking trunk calls or contacting Bombay through STDs. Therefore, a policy decision should be taken that local call facility would be extended to all those suburban areas which have been connected with suburban services.

My last submission is that earlier accredited correspondents and reporters were provided with accommodation facility in Delhi by the Ministry of Information and Broadcasting but now this facility has been discontinued for last few years as a result of which accredited Correspondents in Delhi are facing accommodation problem. Therefore, I would demand that the government should formulate a policy under which all accredited correspondents and reporters should be provided with accommodation facility. There should be a separate housing pool for them. Besides, I would also like to say that the pension facility has not been provided to the journalists. The question relates to the journalists all over the country and it is a policy decision. Therefore, I would demand that pension facility should be provided to the journalists.

THE MINISTER OF FINANCE (PROF MADHU DANAVATE): Mr. Deputy Speaker, Sir as per the rules the question raised under the discussion on appropriation Bill should be related to the general policy. But the problem is that the hon. Members could not get time during discussion on Demands for Grants and that is why they have raised matters regarding electricity, telephone, remaining of Bombay, numbers of Post offices....

[English]

SHRI RAM NAIK: Sir, I am on a point of order. You have allowed us to raise our points and we have raised some particular problems which we are facing. We have tried to raise them. We may be wrong. But we have tried to show that this is a particular policy and in that particular policy, we have tried to fit in our problems which are being faced. They are all policy decisions...

MR. DEPUTY SPEAKER: The discussion on Appropriation Bill is very-very formal. Because you have discussed the policies and other things earlier therefore, we try to discuss them very briefly here. But as you have raised them-probably the Finance Minister himself may not be in position to reply to all those points-so all those points have been noted by the other Ministers and they would deal with them in an appropriate manner.

[Translation]

PROF. MADHU DANAVATE: Mr. Deputy Speaker, Sir, I never meant any disrespect to Shri Ram Naikji. I have not said that the questions raised by him, did not pertain to general policy. Further, I was about to say that he raised the question about postal facility and the accommodation facilities for correspondents, he raised the questions about accredited correspondents, pensions and about power that there should be power houses based on gas. This question can also be raised as to what steps should be taken for the beautification of Jaipur, I believe that Jaipur is a beautiful city

[Prof. Madhu Dandavate]

and it should be made more beautiful, Government accepts this viewpoint. Shri Yuvrajji has raised the question of power. I want to tell him, rather assure him that all the questions relating to policy matters have been heard by the Ministers incharge of various Ministries present here. If Finance Minister starts answering all your questions, it will take the shape of another general discussion on budget. Therefore, I would try to pass on your suggestions to the concerned Ministries. As regards constraint of resources, I would like to assure the hon. Member that as far as possible we will try to mobilise resources.

SHRI HARISH RAWAT (Almora): Will he get his mail or not?

PROF. MADHU DANDAVATE: It will be confirmed when you receive it.

[English]

MR. DEPUTY SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1990-91, be taken into consideration."

The Motion was adopted.

MR. DEPUTY SPEAKER: The house will now take up clause-by-clause consideration of the Bill. The question is:

" That Clauses 2 to 4, and the Schedules stand part of the Bill."

The Motion was adopted.

Clauses 2 to 4, and the Schedule were added to the Bill.

MR. DEPUTY SPEAKER: The question is:

"That Clause I, Enacting Formula and the long Title stand part of the Bill."

The Motion was adopted.

Clause I, Enacting Formula and the long Title were added to the Bill.

PROF. MADHU DANDAVATE: I beg to move:

"that the Bill be passed."

MR. DEPUTY SPEAKER: The question is:

"That the Bill be based."

The Motion was adopted

18.27 hrs.

FINANCE BILL*, 1990

[English]

MR. DEPUTY SPEAKER: The House will now take up the Finance Bill. We are going to sit till 8 o'clock and, if necessary, beyond that also, if the Members want. But that we have to decide. Eight hours are there. There can be a comprehensive discussion on this.

Now the finance Minister.

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): Sir, I beg to move:

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1990-91 be taken into consideration."

Sir, I have already explained the main features of the proposals contained in the Finance Bill in my Budget speech. The de-

*Moved with the recommendation of the President.